

OFFICE OF THE DISTRICT JUDGE AT DARJEELING
(ENGLISH DEPARTMENT)

ORDER NO. 73/E


DATE : 28-04-2020

In view of Hon'ble High Court's Notification No. 1534-RG dated 24-04-2020, the lockdown period for suspension of regular courts in the district judiciary was further extended till 15-05-2020 and during such period of lock down, the Roster Duty is hereby prepared for taking up of the urgent matter both in Civil and Criminal cases in case of being arisen to be presided by the following Additional District Judges of this station against the dates listed herein below:-

Sl. No.	Name of Addl. District Judge	Date
1	Sri Bibhas Chatterjee, Addl. Dist. & Sessions Judge, 3 rd Court, Darjeeling	04-05-2020 & 07-05-2020
2.	Smt. Sudeshna De Chatterjee, Addl. Dist. & Sessions Judge, 1 st Court, Darjeeling	12-05-2020 & 15-05-2020

The undersigned will remain in standby in case of any urgency arises during the aforesaid period of Lock down.

Inform all concerned.


(Uttam Kr. Shaw)
District Judge,
Darjeeling.


Memo. No. 515 (5)/E

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Date : 28-04-2020

Copy forwarded for information to:-

1. Smt. Sudeshna De Chatterjee, Addl. Dist. & Sessions Judge, 1st Court, Darjeeling.
2. Sri Bibhas Chatterjee, Addl. Dist. & Sessions Judge, 3rd Court, Darjeeling.
3. The Govt. Pleader/Public Prosecutor, Sadar Court, Darjeeling.
4. The President, Bar Association, Darjeeling.


(Uttam Kr. Shaw)
District Judge,
Darjeeling.